

**THE HIGH COURT OF MEGHALAYA**  
**SHILLONG**

**NOTICE**

No.HCM. III/04/2015/\_\_\_\_\_

Dated, Shillong the 19<sup>th</sup> December 2018

It is notified to all concerned that the SINGLE BENCH of **Hon'ble Mr. Justice S.R. Sen** shall not sit today i.e. **19<sup>th</sup> December 2018** and cases listed in **Court No. 2** shall be taken up on **20<sup>th</sup> December 2018** in **Court No. 2**.

By order,

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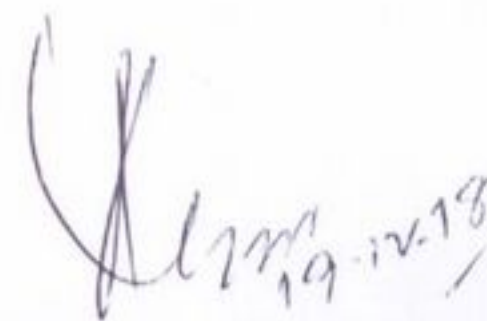
**REGISTRAR (JUDL.)**

Memo No.HCM.III/04/2015/ 1836 A

Dated, Shillong the 19<sup>th</sup> December 2018

Copy for information to: -

1. *The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.*
2. *The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.*
3. *The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.*
4. *The Advocate General, High Court of Meghalaya, Shillong.*
5. *The Central Government Counsel, High Court of Meghalaya, Shillong.*
6. *President / Secretary, High Court Bar Association, Shillong.*
7. *President / Secretary, Shillong Bar Association, Shillong.*
8. *✓ The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.*
9. *Notice Board.*
10. *Office File.*



**REGISTRAR (JUDL.)**